

¢ IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

I.A.No. 3
IN
WRIT PETITION (CIVIL) NO(s). 329 OF 2008

GOAN REAL ESTATE & CONSTR.N.D.& ANR. Petitioner(s)

VERSUS

UNION OF INDIA TR.SEC.MIN.OF ENV.
& ORS.

Respondent(s)

O R D E R

Learned senior counsel appearing for the
petitioners seeks leave to withdraw this
application.

Permission is granted.

It has been submitted by the learned senior
counsel appearing for the petitioner that during
the pendency of this petition, a two-Judge Bench
of the High Court has already decided the matter,
though they have not agreed with each other and
the matter has been referred to a third Judge.

Needless to say, all the points which have
been raised in this petition can be raised before
the third Judge and we are sure that the same will
be considered by the third Judge in accordance
with law.

In view of the above, I.A. No. 3 is disposed
of as withdrawn.

.....J.
[ANIL R. DAVE]

.....J.
[SHIVA KIRTI SINGH]

New Delhi;
April 07, 2014.
ITEM NO.1

COURT NO.10

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 3
IN
WRIT PETITION (CIVIL) NO(s). 329 OF 2008

GOAN REAL ESTATE & CONSTR.N.D.& ANR.

Petitioner(s)

VERSUS

UNION OF INDIA TR.SEC.MIN.OF ENV.& ORS.

Respondent(s)

(With appln(s) for clarification of court's order and office
report)

Date: 07/04/2014 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ninad Laud, Adv.
Ms. Radhika Gautam, Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. E.C. Agrawala, Adv.(N.P.)

For Respondent(s)

Mr. Sanjay Parikh, Adv.
Ms. Bushra Parveen, Adv.
Ms. N. Vidya, Adv.

Mr. Baldev Atri, Adv.
Mr. Sukhbeer Kaur Bajwa, Adv.
Mr. S.N. Terdal, Adv. (N.P.)

UPON hearing counsel the Court made the following
O R D E R

I.A.No. 3 is disposed of as withdrawn in terms of the
signed order.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar

(Signed order is placed on the file)